

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 415/2022- 42 IA 2652/2021 IA 1834/2024
In C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 415/2022 Matix Fertilizers and Chemicals
Limited**

V/s

Abhijit Guhathakurta

IA 2652/2021 Steel Authority of India Limited

V/s

Mr. Abhijit Guhathakurta

IA 1834/2024 Abhijit Guhathakurta

**Liquidator for EPC Constructions India
Limited**

IN THE MATTER OF

IDBI Bank Limited.

V/s

EPC Constructions India Limited

Section: - 42 U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.415/2022: - Adv. Durgaprasad Poojari appeared for the Applicant through VC. Adv. Shriraj Khambete, Adv. Naman Jain appeared for the Liquidator.

List this matter on **07.08.2024**.

IA.No.2652/2021: - Adv. Rohit Gupta, Adv. Anant Upadhyay, Adv. Payal Upadhyay appeared for the Applicant. Adv. Shriraj Khambete, Adv. Naman Jain appeared for the Liquidator. List this matter on **07.08.2024**.

IA.No.1834/2024: - Adv. Shriraj Khambete, Adv. Naman Jain appeared for the Liquidator.

List this matter on **07.08.2024**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)